

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 218 of 2014, 166 of 2014 & 296 of 2013

Dated : 14th August, 2015

In the matter of:

Appeal No. 218 of 2014

Prayas Energy Group Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**Respondent(s)

Appeal No. 166 of 2014

**Maharashtra State Electricity Distribution
Co. Ltd.** Appellant(s)

Versus

Adani Power Maharashtra Ltd. & Ors.Respondent(s)

Appeal No. 296 of 2013

Prayas Energy Group Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**Respondent(s)

O R D E R

Bench not assembled today.

Matter is posted for further hearing on **30th September,**
2015.

Court Master

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